COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 298 OF 2014

Dated: 3rd May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Punjab State Power Corporation Ltd. …. Appellant(s)
Versus
M/s. GNA Udyog Ltd. & Anr. …. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Krishna Kant
Mr. Tajender K. Joshi for R.1

Mr. Sakesh Kumar for R-2

ORDER

The issue involved in this appeal is same as the issue involved in other Appeal Nos. 86, 87, 89 of 2016 & DFR No. 944 of 2016, which are listed on 31.05.2016.

List this matter for further hearing on ***31.05.2016.*** Tag to appeal Nos. 86, 87, 89 of 2016 & DFR No. 944 of 2016.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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